

In the High Court of Judicature, Bombay.

Si day, the *14* day of *October* 186*4*

SPECIAL APPEAL No. *577* or 1864.

Krishnarao Anant +
Zoshi Inambar of the
Tanna District (Original Plaintiff)

Appellant,

versus

Bhika bin An =
be Dargah of the +
Tanna Collector =
Patel — (Original Defendant)

Respondent,

Rs. *7-14-00*

The claim in the Original Suit was to *recover the balance of*
rent alleged to be due for 8 years

In Appeal No. *20* of 186*4* & the *1st* of *July*
of the District of *Satanah* — at *Satanah* confirmed
the Decree of the *Magistrate of Satanah* who *had rejected the claim.*

A Special Appeal was preferred in the High Court on the grounds that (1) *there*
has been a substantial error in +
law in the investigation of the case
which has produced error in the de-
cision

decision of the case upon its merits
in that the evidence prayed for
in the Docket No. was not
taken, that (2) the Court declined to
receive the expenses tendered to call
for evidence, & disposed of the case; &
that (3) there was an issue raised
in the Appeal that the Court of
original Jurisdiction declined to
receive the expenses, and disposed
of the case, but the Appellate Court
has not passed any decision thereon;
and that (4) a further extension
ought to have been granted more
granted, but it was not done so.

The Court confirm the
Decree of the lower with costs
on 1st. Appt

Atty General

A. M. Mason

MEMORANDUM OF COSTS incurred in Special Appeal No. 577.

of 1864. against the decision of the Acting Collectors of the District of Tanna and disposed of on the 14th Oct 1864 by Confirming the same with costs

BY THE APPELLANT—

<i>In the District.</i>			
In the Mamtedar's Court (including V. Fee)	3	16	
In the Collector's Courts	2	10	
			5 116.
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	1	"	
Stamps for copies of Decree and Judgment	1	8	
Stamp for Vukeelutnama	2	"	
Batta for Process and Postage	1	"	
Sectioner's Fee	"	10	
Vukeel's Fee	"	39	
			6 68
		Rupees....	12 22

BY THE RESPONDENT.

<i>In the District.</i>			
In the Mamtedar's Court	1	36	
In the Collector's Courts	"	"	
			1 36.
<i>In this Court.</i>			
Stamp for Vukeelutnama	"	"	
Vukeel's Fee	"	"	
			" "
		Rupees....	1 36.



[Signature]

For Sealers

[Signature]
For Acting Registrar

The 14th day of October 1864 -